

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS  
CIVIL APPEAL NO(s). 6749 OF 2008

BOMMA SUBBA LAKSHMI

Appellant (s)

VERSUS

SUTAPALLI BHIMLINGAESWARA RAO & ORS.

Respondent(s)

(Office report on default)

Date: 15/01/2010 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.V. RAVEENDRAN  
[IN CHAMBERS ]

For Appellant(s)

Mr. T.N. Rao,Adv.  
Mr. A. Ramesh, Adv.  
Mr. Gautham,Adv.

For Respondent(s)

Mr. G. Ramakrishna Prasad,Adv.

UPON hearing counsel the Court made the following  
O R D E R

Delay of 10 days in filing the statement of case is  
condoned.

(O.P. Sharma)  
Court Master

(M.S. Negi)  
Court Master